

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.410
CP(CAA)63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited ... Applicant
And
Jasch Gauging technologies limited

Order under Section 230-232.

Order delivered on 01.08.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Yashoj Guglani, Adv., Mr. Aanish Gupta,
Mr. Narender Thakur, Mr. Saurabh Agarwal &
Mr. Sachin Khurana, CSs
For the OL : Ms. Hemlata Rawat, Adv.

ORDER

Heard the submissions made by the Ld. Counsel for the Applicants as well as proxy Counsel for the RD. Having heard the arguments in this matter, order is *reserved*.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)